

**INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

**CAUSE LIST OF  
THIRD MEMBER MATTERS,  
PART HEARD MATTERS,  
SPECIAL CONSTITUTION,  
STAY APPLICATIONS,  
MISCELLANEOUS APPLICATIONS  
AND EARLY HEARING PETITIONS**

**FOR 15-MAY-2026 (FRIDAY)**

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**  
AND **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b> Bench will not function									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	70	KOL	2025	2020-21	[D] SHAKILA BEGUM	D	GM/JM	
2	MA	14	KOL	2026	2014-15	[D] PAULMECH HOSPITALITY (P)LTD.	A	GM/JM	
3	MA	44	KOL	2026	2018-19	[A] KESHAVA JUTE MILLS PRIVATE LIMITED	B	GM/JM	
4	MA	45	KOL	2026	2019-20	[A] KESHAVA JUTE MILLS PRIVATE LIMITED	B	GM/JM	
5	MA	46	KOL	2026	2020-21	[A] KESHAVA JUTE MILLS PRIVATE LIMITED	B	GM/JM	

BEFORE **SHRI GEORGE MATHAN, JUDICIAL MEMBER**  
AND **SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b> Court Room 2 Google Meeting Id : ron-rrqo-ant									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	1	KOL	2026	2014-2015	[A] TIGERHILL TRADELINK PRIVATE LIMITED	D	RM/AM	
2	MA	2	KOL	2026	2014-2015	[A] TIGERHILL TRADELINK PRIVATE LIMITED	D	RM/AM	

BEFORE **SHRI RAJESH KUMAR, ACCOUNTANT MEMBER**  
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b> Court Room 3 Google Meeting Id : xre-hvrq-heh									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	18	KOL	2026	2012-13	[A] M/S. DEVATMA DISTRIBUTORS PVT. LTD.	D	RK/AM	

BEFORE **SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**  
AND **SHRI SONJOY SARMA, JUDICIAL MEMBER**

<b>MISCELLANEOUS APPLICATIONS</b> Bench will not function									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author	
1	MA	39	KOL	2026	2019-2020	[D] GREENZEN BIO PVT. LTD.	B	SS/JM	

**BEFORE SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER  
AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER**

MISCELLANEOUS APPLICATIONS								
Bench will not function								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	TO Author
1	MA	27	KOL	2025	2015-16	[A] SONU MARKETING PRIVATE LIMITED.	A	PKC/JM
2	MA	81	KOL	2025	2019-20	[D] PRIMARC PROJECTS PVT LTD	C	LPS/AM
3	MA	161	KOL	2025	2012-13	[D] VITAL ENCLAVE PRIVATE LIMITED	C	PKC/JM
4	MA	162	KOL	2025	2022-2023	[A] LALPUR UTTARAYAN	C	PKC/JM
5	MA	17	KOL	2026	2012-13	[A] SINGAL PIPE FITTINGS PVT. LTD.	C	PKC/JM

**BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER  
AND SHRI RAKESH MISHRA, ACCOUNTANT MEMBER**

STAY APPLICATIONS								
Court Room 4								
Google Meeting Id : wuj-umeq-tbb								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	SA	25	KOL	2026	2022-23	[A] ANA OILS AND FATS INDIA PRIVATE LIMITED	C	

  
**Assistant Registrar**  
**13-May-2026**